## **GOVERNMENT OF INDIA**

# MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA

**UNSTARRED QUESTION NO: 3619** 

ANSWERED ON:16.03.2018

Schemes for Divorced/Separated Women

# HARIOM SINGH RATHORE

- (a) whether there has been increase in the number of divorced/legally separated women in the country, if so, the details thereof and the reasons therefor indicating the number of the said women in the country, State/UT-wise;
- (b) the details of schemes being implemented by the Government for the protection of the rights of the said women in the country along with the funds allocated/released and utilized there under during each of the last three years and the current year, State/UT-wise and scheme-wise; and
- (c) the other corrective steps taken/ are being taken in this regard?

Will the Minister of WOMEN AND CHILD DEVELOPMENTbe pleased to state:-

# **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a)to (c): Yes. The State/UT-wise population of divorced/ separated females as per Census - 2001 and 2011 is Annexure-I. The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances which includes widows, destitute women and aged women. A New Home for widows with a capacity of 1000 inmates has been constructed at Vrindavan, Mathura, Uttar Pradesh. The State-wise details of funds released under the Swadhar Greh during each of last three years and the current year is enclosed as Annexure-II.

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